

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-106
IB-547/PB/2018
New IA/1973/2024

IN THE MATTER OF:

Bhanu Ram & Ors.

.....Applicant

Vs.

M/s. HBN Dairies and Allied Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 25.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Mr. Shashwat Anand, Mr. Shashwat Parihar,
Mr. Dhruva Vig, Mr. Deepanshu Badiwa, Advs.

ORDER

New IA/1973/2024:-

This is the 17th Progress Report filed by the Liquidator in terms of Regulation 5 read with Regulation 15 of the IBBI (Liq. Process) Regulations, 2016 for the quarter ended on 31.03.2024. Heard the submissions made by the Ld. Counsel on behalf of the Liquidator. The 17th Progress Report for the quarter ended on 31.03.2024 is taken on record with just exceptions. The present application i.e. New IA/1973/2024 is **disposed off**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)